ORISSA HIGH COURT: CUTTACK

III-01/2019(Rectt.) No. 2212

ADVERTISEMENT FOR ENGAGEMENT OF ARCHITECTURE FIRM

Applications are invited for engagement of an Architecture Firm as a Retainer with a consolidated monthly fees of Rs.75,000/- (Rupees seventy five thousand) only to assist and appraise the Hon'ble Orissa High Court. Interested architecture firms may apply in the prescribed format along with necessary information about the assignment available in the Court's website i.e. www.orissahighcourt.nic.in. The firm is required to submit the filled up application form along with supporting documents to the Special Officer (Special Cell) of the Court within the working hour by 20.02.2019 super-scribing on the top of the envelop "Engagement of Architecture Firm".

Special Officer (Special Cell)

Date:11.02.2019

Memo No. 2213, dtd.11.02.2019

Copy forwarded to Manager (Advertisement), "The Samaj", Gopabandhu Bhawan, Buxi Bazar, Cuttack. He is requested to publish the above Advertisement No.2212, dtd.11.02.2019 in his odia daily in all editions on the approved rate of State Government.

Special Officer (Special Cell)

ORISSA HIGH COURT: CUTTACK

III-01/2019(Rectt.) No. 2210

ADVERTISEMENT FOR ENGAGEMENT OF ENGINEERING CONSULTANT

Applications are invited from retired Chief Engineer of Government desiring to be engaged as contractual Engineering Consultant to assist and appraise the Hon'ble Orissa High Court, on payment of consolidated monthly remuneration of Rs.50,000/- (Rupees fifty thousand) only, exclusive of his pension. The interested candidates may download the application form from the Court's website i.e. www.orissahighcourt.nic.in and submit it along with supporting documents to the Special Officer (Special Cell) of the Court during the working hours by 20.02.2019 superscribing on the top of the envelop "Engagement of Engineering Consultant".

Special Officer (Special Cell)

Date: 11.02.2019

Memo No. 2211, dtd.11.02.2019

Copy forwarded to Manager (Advertisement), "The Samaj", Gopabandhu Bhawan, Buxi Bazar, Cuttack. He is requested to publish the above Advertisement No. 2210, dtd. 11.02.2019 in his odia daily in all editions on the approved rate of State Government.

Special Officer (Special Cell)

RELATED INFORMATION ABOUT ENGAGEMENT OF ARCHITECTURE FIRM

- 1) The Architecture Firm should be a Proprietorship or Partnership Firm and in case it is a Partnership Firm, all the partners of the Firm should be Qualified Architects.
- 2) The Firm will be paid a consolidated monthly fees of Rs.75,000/-(Rupees seventy five thousand) only towards retainership.
- 3) In case of any work to be undertaken at the behest of the High Court by the Firm, no fees shall be paid extra for the services of the architect.
- 4) The employees of the Architect Firm shall however be paid on Day's Basis towards remuneration for the number of days they have been engaged or worked.
- 5) Separate payment for all the drawings, plans etc. shall be made on Cost to Cost basis.
- 6) The Firm shall be reimbursed the actual expenses incurred by it on submission of bills/ vouchers for undertaking tour to different destinations.
- 7) The firm shall be provided vehicles by the High Court or Subordinate Courts, as the case may be, during such tour.
- 8) The payment of consolidated remunerations to the Architecture Firm towards retainer's fees shall be processed and disbursed monthly by the High Court.

Special Officer (Special Cell)

APPLICATION FORM FOR ENGAGEMENT OF ARCHITECTURE FIRM IN ORISSA HIGH COURT

1.	Name of the Firm	
2.	Registration No. of the Firm (Please enclose self attested photo copy of Registration Certificate)	
3.	Registered Office Address	
4.	Correspondence Address	
5.	Type of Firm (Proprietorship / Partnership)	
6.	Whether the partners are qualified architect in case of partnership firm (please enclose self attested certificate to that effect)	
7.	Years of experience of the Firm in executing Govt. Project (Self attested photocopy of the work order to be enclosed) Separate sheet indicating name of the project, duration of the project, cost of the project etc. to be furnished.	
8.	Contact Person Name, designation and mobile no.	

SIGNATURE OF AUTHORISED SIGNATORY

NAME

DESIGNATION

APPLICATION FORM FOR CONTRACTUAL ENGAGEMENT OF ENGINEERING CONSULTANT IN ORISSA HIGH COURT

Paste recent passport size photograph here.

1. Name 2. Father's / Husband's Name 3. Gender 4. Age as on 01.02.2019 5. Date of retirement from Government Service (Copy of retirement order to be enclosed) 6. Name of the Department of Government (in which he was working) 7. Educational Qualification 8. Details of previous posts held with period of service along with supporting documents 9. Mobile No. 10. Permanent Address 11. Present postal address 12. Any other information		
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10. Permanent Address 11. Present postal address		supporting documents
11. Present postal address	9.	Mobile No.
1	10.	Permanent Address
12. Any other information	11.	Present postal address
	12.	Any other information

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Signature of applicant

Place